



e-mail: [law-jk@nic.in](mailto:law-jk@nic.in)  
Fax: Jammu: 0191-2546753 (Nov-April),  
Fax: Srinagar: 0194-2506063 (May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

**Notification**  
**Srinagar, the 2<sup>nd</sup> of July, 2019**

**SRO 429** .- In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Commercial Courts Act, 2018 and in consultation with the High Court of Jammu and Kashmir, the Government hereby designates the Courts of Additional District Judge (Bank Cases) at Jammu and Srinagar as Commercial Courts for the Districts of Jammu and Srinagar respectively and Principal District Courts of all other Districts as Commercial Courts within their respective jurisdiction.

Further, in exercise of powers conferred by sub-section (2) of Section 3 of the said Act and in consultation with the High Court of Jammu and Kashmir, the pecuniary value of the jurisdiction of each such Commercial Courts is fixed at ₹3.00 Lakhs (Rupees Three Lakhs only).

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

**Dated: 02-07-2018**

**NO: LD (A) 2005/22-II**

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to Government, Industries & Commerce Department.
3. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No.5540/GS dated 01-06-2019.
4. Director General of Police, J&K, Srinagar.
5. Concerned Principal District and Sessions Judge.
6. Additional District Judge (Bank Cases), Jammu/Srinagar.
7. All Deputy Commissioners.
8. Director Information, J&K, Srinagar.
9. Director Litigation, Jammu/Kashmir.
10. General Manager, Government Press, Srinagar with the request to publish the notification in an extra ordinary issue of the Government Gazette.
11. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
12. Incharge Website, Department of L, J&PA.
- ✓ 13. SRO Section, Department of L, J&PA w. 7 s.c..
14. Concerned file.

**(Ashish Gupta)**

**Deputy Legal Remembrancer**

**02.07.2019**